

(b) if so the nature of the decision and time frame when the All India Agricultural Service would be established ;

(c) if not, the reasons for delay or for rejection of the recommendation ;

(d) whether Government have agreed to fill up all Central technical posts by deputation from States and not restrict the filling up only into higher cadre ; and

(e) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) (a) to (c) : The previous Government had decided in 1978 that no new All India Service need be constituted. As such no decision on the recommendation of the National Commission on Agriculture for construction of an All India Agricultural Service could be taken. The matter has, however, been reopened and is now under consideration.

(d) No, Sir.

(e) Deputation is only one of the methods of recruitment to Central technical posts. The extent to which posts are filled by deputation is decided after taking into

account the opportunities for promotion from lower grades and the necessity for bringing officers with field experience to the Centre.

Statement Correction reply to USQ No 4813 Dt. 24.8.1983 re : Memorandum to P.M. for development of Garhwal

THE MINISTER OF PLANNING (SHRI S.B. CHAVAN) : In reply to Lok Sabha Unstarred Question No. 4813 answered on 24.8.1983 regarding a memorandum given by the freedom fighters of Kotdwar to the Prime Minister during her visit to Garhwal, the Minister for Planning had given an assurance that "the requisite information was being collected and would be laid on the Table of the House". The assurance was fulfilled on 21.11.1983 when a statement was laid on the Table of the Lok Sabha. This reply was based on information furnished by the Government of Uttar Pradesh. Further information has since become available from the Government of Uttar Pradesh necessitating an amendment to the reply given earlier. The amended reply to the question is as under :

QUESTION

ANSWER

(a) whether some prominent freedom fighters of Kotdwar submitted to the Prime Minister a representation for the development of Garhwal during her visit to Garhwal;

(a) Yes, Sir.

(b) if so, whether any action has been taken on the demands made in the representation;

(b) Yes, Sir. The Government of Uttar Pradesh in the Hill Development Department is taking appropriate action in the matter.

(c) is so, the details thereof; and

(c) Action as yet is at the preliminary stage.

(d) if not, the reasons therefor?

(d) Question does not arise.
